

(d) if so, the steps taken or proposed to be taken for distribution of ration items in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) and (b) No, Sir, One small godown of capacity of 412 MTs hired from private party by FCI is being dehiared at Nalbari District because the godown is found to be unstorage-worthy presently.

(c) and (d) The distribution of foodgrains will not be disturbed as the same would be issued from the nearby depots.

[*Translation*]

#### **New Construction in East Delhi**

2998. SHRI PRADEEP KUMAR YADAV: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether any proposal is under consideration of the Government for any new construction on the vacant land of Delhi Development Authority in the vicinity of Shastri Park and Gautam Puri Kaithwada, in East Delhi;

(b) if so, the details thereof; and

(c) the time by which the construction is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) DDA has reported that a portion of the land in the vicinity of Shastri Park and Gautam Puri has been earmarked for district centre-cum-facility centre, Shastri Park. The scheme has been approved by the Delhi Urban Arts Commission.

(i) The Scheme covers an area of 12.6 hec. for District Centre and has been planned with FAR of 125 with facilities such as Hotel, Cinema, Departmental Store/Restaurant, Govt. Offices, Community Facility Plots, Petrol Pumps, DTC/Bus Station, Art Gallery and Theatre. Two level parking with conference and Convention Centre, Exhibition Halls, Post Office, Nursing Home, Central Park and Plots for Shops-cum-offices. Provision for a Police Station has also been kept.

(ii) The Facility Centre Scheme covers an area of 12.88 hec. and has been planned with facilities namely, 66 KV Grid sub-Station, Hospital, Fire Station, College, Nursing Home, Sewage Pumping Station and Sewage Treatment Plant.

(c) DDA is doing only development of the District centre and Facility Centre, Shastri Park. Since this is a low lying area and sullage water from the surrounding unauthorised colonies gets collected into this area, hampering its development, the development work is expected to be completed by March, 2001. Thereafter, the plots will be disposed off through auction and the construction will be done by the prospective buyers themselves on their plots.

[*English*]

#### **DDA Shops under Madipur Paschimpuri Scheme**

2999. SHRI SATNAM SINGH KAINTH: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply given to USQ No. 3251 on July 9, 1998 regarding C.S.C. Madipur-Paschimpuri Scheme and stated:

(a) whether a number of shops constructed by the DDA under C.S.C. Madipur-Paschimpuri Scheme are in unauthorised occupation;

(b) if so, whether the Government propose to conduct an inquiry into the matter and find out the loss suffered by DDA, till date; and

(c) the action taken against the official of DDA responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir. DDA has reported that as per physical verification, the remaining unallotted shops are lying vacant, under the possession of DDA.

(b) and (c) In view of reply at (a) above, the question does not arise.

#### **Purchase of Vans**

3000. SHRI SURENDRAN CHENGARA: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Kerala has sought financial assistance under the Centrally Sponsored Schemes for purchase of vans to the areas which are not covered under the Revamped Public Distribution System; and

(b) if so, the details thereof and the decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) and (b) The State Government of Kerala sought financial assistance of Rs. 128.28 lakhs for purchase of 24 vehicles under the Centrally Sponsored Scheme of "Purchase of Vans/Trucks". The financial assistance is provided under the scheme for purchase of vans/trucks for use as mobile Fair Price Shops (FPS) and for delivering PDS commodities at the doorstep of FPSs. From 1998-99 the scope of the scheme has been enlarged to include those areas also which were not covered under the erstwhile Revamped Public Distribution System (RPDS). The State Government requested for financial assistance under the extended scope of the scheme.

The proposal has been approved and orders issued on 19th February, 1999 for release of Rs. 128.28 lakhs to the Government of Kerala. Fifty per cent of the assistance is in the form of loan and fifty per cent as Grant-in-aid as per the guidelines of the scheme.

#### **Fencing of Sites Allotted to CGHS**

3001. SHRI AMAR ROY PRADHAN: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the fencing on the plots earmarked/ allotted for CGHS Dispensary buildings in Delhi have been completed;

(b) if so, the expenditure incurred by CPWD/CGHS thereon;

(c) the names of the Sites/Plots where fencing have not been made so far and the reasons therefor;

(d) whether the encroachment on all plots have been removed before providing fencing;

(e) if not, the name of the sites in which unauthorised encroachment still existed; and

(f) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Fencing on some of the plots has been completed.

(b) About Rs. 7.50 lakh has been spent for DIZ Area, Vasant Vihar and R.K. Puram.

(c)	Name of Site	Reason for not providing fencing
1.	Pushp Vihar	Fencing work has been started.
2.	2 sites at Dilshad Garden	Fencing could not be started for want of funds from CGHS.
3.	Sector-IV, DIZ Area	Plot is encroached by Jhuggi/Jhopries.
4.	Sector-IV, Motia Khan	The possession of plot of dispensary has not been handed over to CPWD.
5.	Vikas Puri Dispensary	The possession of plot of dispensary has not been handed over to CPWD.